

SLP(C)... 7511 OF 2002  
ITEM No.25

Court No. 4

SECTION IVA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Civil)... CC 7511/2002

(From the judgement and order dated 17/04/2002 in WP 527/02  
of The HIGH COURT OF M.P AT INDORE)

MADAN KUMAR SONI

Petitioner (s)

VERSUS

M.D. INDORE CLOTH MARKET CO-OP.BANK &ORS

Respondent (s)

( With I.A.1. for c/delay in filing SLP )

Date : 30/09/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU  
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Petitioner (s)

Mr. Chander Shekhar Ashri,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.....  
.SP2

Delay condoned.  
The special leave petition is dismissed.

.SP1

Charanjit

[ Om Prakash ]  
Court Master